

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

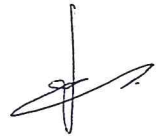

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/559/ (IB)/2017  
NAME OF THE PETITIONER(S) : JIGSAW SOLUTIONS  
NAME OF THE RESPONDENT(S) : INASRA TECHNOLOGIES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1. ARVINDH PANDIAN (Sr. Counsel)  
(For)  
PAWAN SHABAKH  
SANDEEP KUMAR.  
Operational Creditor/  
Applicants.  

2. S. Sidhartha Vishnu (Rep counsel for Respondent) 

**ORDER**

Counsels for both the parties are present. Perused the petition. The requirements are fulfilled, the petition is admitted for hearing. At this stage, Counsel for Corporate Debtor appeared and sought the copy of the petition and the relied upon documents. Counsel for the Petitioner is directed to supply all papers to the Counsel for the Corporate Debtor. Counsel for Corporate Debtor is directed to file the counter within one week. Matter is posted for arguments. Put up on **04.09.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)